

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTINGS:BILASPUR

Original Application No.203/00588/2018

Bilaspur, this Wednesday, the 22nd day of January, 2020

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Sudhangsu Bepari, S/o Late Surendra Nath Bepari,
aged about 65 years, R/o 51/2532,
Laxmi Nagar, Raipur (CG)

-Applicant

(By Advocate **NONE**)

V e r s u s

1. Union of India, through the secretary,
Ministry of (Finance), Department of Revenue,
New Delhi, Pin: 110001
2. Chief Commissioner, Bhopal Zone, Central Tax
(CGST and C Ex), 48, Administrative Area, Area Hills
Hoshangabad Road, Bhopal (MP)
3. Principal Commissioner, Central Tax (CGST and Central
Excise), Central Excise Building, Dhamtari Road,
Tikrapara, Raipur (CG), Pin-492001

(By Advocate –Shri Vivek Verma)

ORDER (ORAL)

By Navin Tandon, AM:-

It was brought to the notice to the Tribunal on 05.12.2018 that the applicant has expired and the learned counsel for the applicant had prayed for four weeks' time to move an application for bringing the Legal Representatives on record.

2. Several opportunities have been granted and more than a year has been passed but no application has been moved for bringing the LRs on record.

3. Accordingly, the Original Application is dismissed as abated.

(Ramesh Singh Thakur)

Judicial Member

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(Navin Tandon)

Administrative Member